

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/209/2017
NAME OF THE PETITIONER(S) : CONDIS INDIA HEALTHCARE LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Soy Joseph A	PCS for Applicant	
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ORDER

Representative for the Applicant present. Heard. **Reserved for order.**

ghk

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)